

HIGH COURT OF SIKKIM
GANGTOK

No. 08.../HCS

Dated: 13/04/2023

NOTIFICATION

Hon'ble the Chief Justice is pleased to re-appoint the following Advocates as Oath Commissioners for Yangang Sub-Division, Namchi District for a period of 02 (two) years from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3 (2) of the Oaths Act, 1969.

1. Ms. Pavitra Gurung
2. Mr. Norbu Galchan Bhutia

The Oath Commissioners shall act in accordance with Rules 9, 10, 11, 12 and 16 of the Sikkim Oath Commissioners (Appointment & Control) Rules, 2008. The remuneration for attestation of affidavit shall be as follows: -

- (a) Attestation at the Court Premises: ₹ 100/- per affidavit.
- (b) Attestation in the residence of deponent: ₹ 200/- per affidavit.

By Order,

Sd/-
(Prajwal Khatiwada)
REGISTRAR GENERAL

Memo No. 8 (35) Confdl/HCS/3138-68 535-554

Dated: 13/04/2023

Copy to: -

1. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Chief Secretary, Government of Sikkim, Gangtok.
5. Additional Advocate General, Government of Sikkim, Gangtok.

6. All District & Sessions Judges.
7. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim
8. Legal Remembrancer-cum-Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. Central Project Coordinator, High Court of Sikkim
10. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok
11. All Chief Judicial Magistrates-cum-Civil Judges (Senior Division).
12. All Civil Judges-cum-Judicial Magistrates.
13. All District Magistrates
14. Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette
15. General Secretary, Bar Association of Sikkim, (High Court and Subordinate Courts) Gangtok
16. General Secretary, Sikkim High Court Bar Association, Gangtok
17. General Secretary, Namchi Bar Association.
18. P.A. to the Registrar General, High Court of Sikkim.
19. P.A. to the Registrar, High Court of Sikkim.
20. Computer Cell, High Court of Sikkim.
21. Notice Board.
22. File and
23. Guard file.


REGISTRAR (JUDICIAL SERVICE)